

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 340 OF 2016

&

IA NO. 703 OF 2018 & IA No. 743 of 2016

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Azure Sunrise Pvt. Ltd.

...Appellant(s)

Versus

Chamundeshwari Electricity Supply Corporate Ltd. & Anr.

...Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Pallavi Rao
Mr. Robin Grover
Mr. Rahul Chauhan
Ms. Akriti Gandotra

Counsel for the Respondent(s) : Mr. Mohit Chadha
Ms. Ragima R. for R-1

ORDER

List the matter on **31.07.2019**, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/pk